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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO. HC.VII-06/11408/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Mr. Ankur Bhuyan, AJS  
Secretary-cum-Registrar,  
O/o the Lokayukta, Assam, Guwahati-5

Dated Guwahati, the 30<sup>th</sup> November, 2024

Sub:- **Permission to carry forward Leave Travel Concession (LTC)**

Ref:- Your Letter No.LOK/PER/02/2023/207, dated 18.11.2024  
This Registry's Letter no. HC.VII-06/10921/2024/A, dated 08.11.2024

Sir,

With reference to the above, I am directed to inform you that the LTC permission granted to you vide letter no. HC.VII-06/10921/2024/A, dated 08.11.2024 has been partially modified. Now, you have been allowed to carry forward the LTC for the block period of 2022-2024 to 2025.

You are further requested to intimate the date and place of visit to your Controlling Officer while availing the LTC.

Sd/-

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/11409-11411/2024/A. Dated 30<sup>th</sup> November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

OR  
27/11/2024

**REGISTRAR (VIGILANCE)**

du  
30/11/24